F.No.11011/6/2014 Admn (LA) Sec Government of India Ministry of Law and Justice Department of Legal Affairs

Notice Inviting Tender

QUOTATION NOTICE NO.D 110011/14/2014Admn II (LA) dt. 7th May,2015.

Sub: - Quotation for providing & installation net metal net metal fencing balconies R. No. 447 to 456 of 4^{th} Lawyers Chamber Building . Delhi High Court.

Seale rate quotations are invited for providing and installation of Net metal fencing I^{n} balconies of 4^{th} floor Layers Chamber Building High Court .

2. The supply of material & installation will be governed by the following conditions:-

The rate quoted in response to the quotation will remain in force from the date of finalization of tender up to $\underline{June,30}^{th}$, 2015.

(i) The rate should be inclusive of installation, cartage or any other charges.

(ii) The rate of sale tax/VAT, if applicable should be mentioned clearly.

- (iii) Copy of PAN ,Registration with VAT and Service Tax department should be enclosed with the tender.
 - (iv) Working with Ministries of Govt. of India for at least 3 years is essential,
 - (v) Size /dimension is as per attached annexure.
- 3. The quotations should reach by name to the undersigned in a sealed cover marked "TENDER FOR PROVIDING & INSTALLATION OF NET METAL FENCING" along with Earnest money of Rs. 50,000/- (Rupees fifty thousand) in form of demand draft in favour of "Cash Officer, Department of Legal Affairs" payable at New Delhi in Room No. 413'A' Wing, Shastri Bhawan Dr. Rajendra Prasad Road, New Delhi latest by 2nd June ,2015 at 3.PM The quotation will be opened on the same day at 4 PM. Further detail if any ,can be obtained from Section Officer ,Admn II (LA) in Room No. 413'A'Wing .Shastri Bhawan New Delhi . Tele No. 011-23384837

Your faithfully

(K..Ginkhan Thang)

Deputy Secretary to the Govt. of India

Tele:-

011 23384706

То

Smt. Rema .N. Senior Systems Analyst , NIC, Department of Legal Affairs ,Shastri Bhawan , New Delhi with the request to place the aforesaid notice on the website of the Ministry for six days for wider publicity.